

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1810**  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2026

**PM-KISAN INSTALMENTS**

1810. Dr. M K Vishnu Prasad:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether a large number of eligible farmers are not receiving PM-KISAN instalments due to Aadhaar or bank account issues;
- (b) if so, the number of pending cases, State-wise; and
- (c) the steps taken to resolve these issues quickly?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme.

All payments under PM-KISAN are made through the Direct Benefit Transfer (DBT) mechanism into Aadhaar-seeded bank accounts of the beneficiaries. Aadhaar seeded bank account is one of the mandatory requirement for receiving the benefits of the scheme. Accordingly, in cases where a farmers' bank account is not seeded with Aadhaar, payments cannot be processed. The linking of bank accounts by farmers with Aadhaar is a continuous process, as farmers may change their accounts from one bank to another bank. However, as and when the farmers complete the mandatory requirement, their dues are immediately transferred to the bank account linked to Aadhaar. As on 06/02/2026, the State-wise details of farmers whose Aadhaar is not seeded with their bank accounts are enclosed at **Annexure-I** for reference.

Further, the Department regularly takes focused saturation drives in coordination with States/UTs, Common Service Centres (CSCs), and India Post Payments Bank (IPPB) to facilitate Aadhaar seeding of bank accounts. Also, farmers are intimated through SMS to ensure Aadhaar seeding of their bank accounts to ensure uninterrupted disbursement of benefits under PM-KISAN.

## Annexure – 1

## State-wise count of farmers with pending Aadhaar–bank account seeding

Sr. No.	State Name	No. of farmers with pending Aadhaar-bank account seeding
1	UTTAR PRADESH	10,44,200
2	GUJARAT	2,90,358
3	KERALA	68,798
4	RAJASTHAN	2,13,779
5	KARNATAKA	1,30,263
6	WEST BENGAL	1,22,106
7	MADHYA PRADESH	1,87,011
8	MAHARASHTRA	1,72,349
9	ODISHA	73,532
10	JHARKHAND	53,083
11	MANIPUR	18,898
12	PUNJAB	61,360
13	TAMIL NADU	87,432
14	HARYANA	61,490
15	BIHAR	1,39,430
16	TELANGANA	97,467
17	ANDHRA PRADESH	41,626
18	CHHATTISGARH	34,622
19	HIMACHAL PRADESH	30,114
20	ARUNACHAL PRADESH	3,915
21	ASSAM	10,146
22	NAGALAND	8,535
23	UTTARAKHAND	26,273
24	JAMMU AND KASHMIR	15,660
25	TRIPURA	12,998
26	MIZORAM	3,063
27	MEGHALAYA	4,122
28	SIKKIM	2,456
29	DELHI	727
30	LADAKH	734
31	ANDAMAN AND NICOBAR ISLANDS	374
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	583
33	GOA	392
34	LAKSHADWEEP	226
35	PUDUCHERRY	213
36	CHANDIGARH	26
	<b>Total</b>	<b>30,18,361</b>

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